Declaration of Assets and Liabilities Year 2023 - 9

| LUP 1 | BHARTI, son/daughter/wife of NIKET KR SINH |
|----------------------|---|
| Paged 32 | years, belonging to Bihar vidham Sabha |
| service and present | y working as Darbam |
| give herein below th | e details of the assets (immovable, movable, bank balance, etc.) of |
| myself, my spouse a | nd dependants*: |

Details of movable assets A.

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Niket Kor Simha Dependant-3 Dependant-2 Dependant-1 Spouse Self Description Sr. Etc. Name Name Name Name(S) No. Cash (1) 15,000/-25,000/ 25,000/-Deposits in (11) Banks, Financial |1000 |-BOOK of Institutions And SBI Tondia Non-Banking Financial Companies Bonds, (111) Debentures and Shares in companies Other financial institutions, NSS, Postal Savings, LIC Policies, etc BA01-3258 BROTEP-8925 Motor Vehicles (v) (details of 2030 2021 make, etc.) 15 gm gdd Jewellery (give (vi) 5gm details of 100 gm silver weight and value) (vii) Other assets, such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

| Sr. No. | nave to be indicated] Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|---|------|-------------------|---------------------|---------------------|--------------------------|
| (1) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | 2 Hz | | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | | | | |
| (ili) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | | |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | | |
| (v) | Others (such as interest in property) | - | | | | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as |
|------------|---|--|--|
| (a) | (i) Loans from Banks | SBI | 7, 42,000 |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | The first of the second |
| | (b) dues to departments dealing with supply of water | Fig. 1 and the second s | _ |
| | (c) dues to departments dealing with supply of electricity | | |

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| | dealing with tele | phones | - | And the second of the second o |
|---------------------|--|------------|--|--|
| | (e) dues to depa | | | |
| | dealing with gove | | | |
| | transport (includ | | | |
| | aircraft and helic | | | |
| | (f) Other dues, If | any | | |
| (b) | (i) Income Tax in | cludina | | |
| 1 | surcharge [Also indicate | | | |
| | the assessment y | ear upto | BKVPB8701R | Joc886776C |
| | which Income Ta | x Return | DIVIDO TOTAL | |
| | filed. Give also Pe | | | |
| | Account Number | | | |
| | (ii) Wealth Tax [Also Indicate the assessment | | pur Jadas Da de Principul Statistica de Princip | |
| | year upto which | | | |
| | Tax return filed.] | | | |
| | (III) Sales Tax [O | | | |
| | case of proprietar | γ | | |
| | business] | | A STATE OF THE STA | |
| | (iv) Property Tax | | | |
| Class/ Cadre | 'Group :- | C Office | (A/B/C) Attacodered (Darbason) | 9 2 (DD/MM/YYYY) |
| | | | ne e.g. B.A.SBihar Administra | |
| | | | | |
| | | B.S.S | Bihar Secretariat Service etc.) | |
| Home I | District :- | Parto | The second secon | |
| | I hereby declare | e that the | above details are tru | e to the best of my |
| KNOW | ledge and belief. | | | The state of the same of the state of the st |
| | | | | |
| | | | Signature Rojo. (| Pharti |
| | | | Name of Employee: | Pula Bhasti |
| Place: | Postora | | Designation: O Wice | Attandent (Dassa |
| Date:12.102.12.02.4 | | | | |
| nate:1.2.169.1964.A | | | and the state of t | 1011 |
| vare: | 13/02/2024 | | Department:Can-9 | taker |

(d) dues to departments

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.